## IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

(CA)-(CAA)-38(PB)/2017

## IN THE MATTER OF:

M/s. Lakra Fabric (P) Ltd. with Lakra Indus. Ltd.

... PETITIONER

**SECTION:** 

**Under Section 230-232** 

Order delivered on 28.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

: Mr. Sanjay Kumar, Advocate

For the Respondent

: -

## **ORDER**

Learned Counsel for the petitioner is present and heard.

Order reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 28.8.2017